

Shri Manubhai Shah: All the work is being done by subsidiary corporation and the N.I.D.C. itself. Regarding the site, the present indications are that it will be in the vicinity of the mines because it will not be economic to shift such large quantities of ore to long distances.

श्री पद्म बेब : शिमले के नजदीक लाल पानी में द्वितीय महायुद्ध के समय वहां जो पैराइटिस मिला था और उस से सल्फर तैयार किया जा रहा था तो क्या वह भी मंत्री महोदय के विचाराधीन है ?

श्री मनुभाई शाह : उस से काफी लाभ उठाने की कोशिश की लेकिन वहां उसकी क्वांटिटी बहुत कम है और इसलिए कोई एकोनॉमिक स्मैटर्स वहां पर नहीं लगाये जा सकते ।

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि यहां से जो सल्फर निकाला जायगा क्या वह शुगर फैक्टरीज की जितनी मांग है उस सब को पूरा कर देगा ।

श्री मनुभाई शाह : फिलहाल तो हमारे प्रोजेक्ट्स हैं । वैसे डिमांड तो हिन्दुस्तान की अगले पांच साल में २ लाख टन होने वाली है ऐसा मेरा अनुमान है । इस में ५० हजार टन पैदा होगी लेकिन इस में एक दफा सफलता मिल गई तो हमारा ब्याल है कि हम काफी बड़े पैमाने पर उसका विस्तार कर सकते हैं और बहुत हद तक वह हमारी डिमांड को सैटिसफाई करेगा ।

Shri Subodh Hansda: The hon. Minister just now said that a large quantity of sulphur ore will be sent to Norway for large-scale tests. May I know whether the test will be conducted free of charge?

Shri Manubhai Shah: We normally do not expect that any party does anything free of charge for us. But here is a commercial firm which is going to be our collaborators and all the expenses incurred will be covered by the fees and other things.

Shri Tangamani: In view of the importance of this plant and in view of the fact that 50,000 tons of sulphur will be taken yearly, may I know by what time the designing of the plant would be completed and by what time the erection etc. will take place?

Shri Manubhai Shah: According to present indications, we should be in production in 3 years because we are going on at very high pressure on this project.

Racial discrimination in U.K.

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*380. { Dr. Ram Subhag Singh:
Shri P. G. Deb:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether Government are aware that some Indian residents in U.K. have complained to the Queen about racial discrimination in London at the hands of landlords against Indian residents; and

(b) if so, why the Indian High Commission is unable to solve difficulties of Indians who approached the Queen direct?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No. The only petition to the Queen against racial discrimination was made by one Mr. Asa Singh Sandhu, a citizen of the U.K., who complained of the refusal by the licensee of a hotel at Bradford Yorkshire to serve drinks to him and an English friend on the 25th December 1959. The licensee admitted that while there was no question of a colour bar and he had several good customers who were coloured, it was a matter for his discretion as to whom he would serve.

(b) As the petitioner was not a citizen of India, the Indian High Commission could not have taken any action in the matter.

Dr. Ram Subhag Singh: May I know whether any other complaint has come to the notice of the Government of India through our High Commission

regarding racial discrimination in U.K.?

Shrimati Lakshmi Menon: There have been one or two complaints previously. But I do not know how that arises out of this question.

Dr. Ram Subhag Singh: I did not follow the latter part of the reply.

Mr. Speaker: The hon. Minister said that it does not arise out of this question.

Dr. Ram Subhag Singh: But this is regarding racial discrimination practised there, Sir.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): There have been one or two—maybe 3—in the last 2 or 3 years. Whenever complaints of this type have arisen some substantial steps were taken with the U.K. Government.

Mr. Speaker: The hon. Member may put specific questions.

Dr. Ram Subhag Singh: The hon. Prime Minister just now said that we have taken steps that we could take. May I know whether as a result of the steps taken by us we have obtained any assurance from the U.K. Government that suitable steps will be taken by them to see that racial discrimination is not practised against any Indian there?

Shri Jawaharlal Nehru: Wherever such instances have occurred they have been in private premises. Normally, Government cannot compel or coerce them in the matter. The U.K. Government have taken such action as expressing a sense of disapproval etc. Sometimes municipalities or corporations have taken some action. Broadly speaking, the U.K. Government has always tried, in such matters, to put an end to racial discrimination as far as they could. But where private concerns come into the picture, it is not always easy for them to compel them to adopt any course of action.

Shrimati Renu Chakravartty: As the hon. Prime Minister knows the greatest difficulty has been in the question

of getting accommodation by Indians in London. Have steps been taken by the Indian High Commission at formal and informal levels to see that the situation has eased now?

Mr. Speaker: That is a general matter. The question whether there has been any refusal on account of racial discrimination will arise and not a general one—for want of accommodation.

Shri S. M. Banerjee: I want to know whether it was not brought to the notice of our Government that one Indian was mercilessly beaten at the booking office at railway station, and, if so, what action has been taken by the Government of India. Has any protest been lodged?

Shri Jawaharlal Nehru: In answer to two previous questions, if not more, in this House about this particular matter which occurred some considerable time ago, I gave all the facts at that time.

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*३८१. { श्री हेम बसन्त :
श्री प्रकाश बीर शास्त्री :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संयुक्त राष्ट्र संघ में पाकिस्तान के प्रतिनिधि ने सुरक्षा परिषद् को लिखा है कि पाकिस्तान से परामर्श किए बिना चीन के साथ लद्दाख के बारे में कोई समझौता न किया जाय; और

(ख) क्या यह सच है कि भारतीय प्रतिनिधि ने कहा है कि पाकिस्तान की यह मांग स्वीकार नहीं की जा सकती ?

बैरोनिक-कार्य मंत्री के सभा-सचिव (श्री (साधत अली खां) : (क) और (ख). सुरक्षा परिषद के अध्यक्ष के नाम पाकिस्तानी स्थायी प्रतिनिधि के ३ दिसम्बर, १९५९ के